

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS
LOK SABHA
UNSTARRED QUESTION NO.943
ANSWERED ON 3RD DECEMBER, 2021

DEVELOPMENT OF PORTS AND HARBOURS

943. SHRI MANOJ TIWARI:
SHRI SUBRAT PATHAK:
SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI SHRIRANG APPA BARNE:
SHRI BIDYUT BARAN MAHATO:
SHRI SUDHEER GUPTA:
SHRI PRATAPRAO JADHAV:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) the number of ports and harbours in the country at present, State-wise;
- (b) whether the Government has taken cognizance of the effects of sand extraction during the development of ports and harbours and making coastal areas more vulnerable to the effects of climate change;
- (c) if so, the details thereof including the studies undertaken and the measures taken to mitigate the same;
- (d) whether the Government is undertaking any measures to address the erosion of coastlines due to the development of harbours, ports and other infrastructure projects and if so, the details thereof; and
- (e) whether the Government has formulated any policy for the sustainable development of ports in the country and if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

- (a) The list of total Major and non Major Ports, State / UT- wise, is Annexed.

(b) & (c) Development of Ports and Harbours may involve construction of structures like breakwaters, jetties, reclamation bunds etc. and may also involve dredging to maintain depth of navigation. These projects are required to obtain Environment/ Coastal Regulation Zone (CRZ) clearance from the Ministry of Environment, Forests and Climate Change (MoEF&CC) and/or State Coastal Zone Management Authority (CZMA) as applicable as per the norms. As stipulated by MoEF&CC and CZMA, studies like Environment Impact Assessment (EIA) and Environment Management Plan (EMP) are undertaken as a part of the development of the projects. Based on the studies for the project, requisite mitigation measures to protect the environment are undertaken.

(d) Coastal erosion may be caused due to natural causes such as cyclones, persistent low pressure, increased wave activity, sea-level rise etc. as well as developmental activities along the coast. As coastal areas are subjected to erosion due to various reasons, coastal protection measures such as hard/soft/hybrid structures are being employed like beach nourishment, submerged reef, natural plantations and seawalls, groins, offshore breakwaters based on site specific scientific studies for addressing the aspect of coastal erosion.

(e) In order to ensure sustainable development of Ports, Maritime India Vision (MIV) 2030 was released which envisages development of Ports with safeguard for environment protection by adopting sustainable methodologies. The dredging guidelines for Major Ports has been released by the Ministry to ensure implementation of dredging projects with optimum utilization of the resources and re-use of dredged material for sustainable development of ports in the country.

Annexure

State/UT	Total Non Major Ports	Total Major ports
Andhra Pradesh	15	1
Goa	5	1
Gujarat	48	1
Karnataka	12	1
Kerala	17	1
Maharashtra	48	2
Odisha	14	1
Tamil Nadu	17	3
West Bengal	2	1
Andaman and Nicobar Islands	24	-
Daman & Diu	2	-
Puducherry	3	-
Lakshadweep	10	-
